

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB)/318(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Harri Wind Farms

V/s

Suzlon Gujarat Wind Park Limited

.....Applicant

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Anish G K, Adv. for Mr. Vijay Kumar, Adv.

For the Respondent

: Mr. Ravi Pahwa, Adv.

ORDER

Ld. Counsel for the respondent submitted that arguing Sr. Counsel is not available today.

List for further consideration on 21.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)